



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### VACATION COURT CAUSELIST

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**[ For Tuesday,3rd November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Bail Appln./2162/2020 BY APPLICATION	MD. MUSARAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D A KAIYUM	PP, ASSAM
2	Bail Appln./2274/2020 BY APPLICATION	ABDUS SALAM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
3	Bail Appln./2284/2020 BY APPLICATION	ABDUS SALAM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
4	Bail Appln./2288/2020 BY APPLICATION	ABDUS SALAM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
<b>MOTION (BA)</b>				
5	Bail Appln./2305/2020 BY APPLICATION	SEHER ALI @ JAMAL <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR. A CHETIA MR R HOQUE	PP, ASSAM
6	Bail Appln./2308/2020 BY APPLICATION	CHAYKYA HAJOARY <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	PP, ASSAM
7	Bail Appln./2315/2020 BY APPLICATION	SAIFUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
8	Bail Appln./2323/2020 BY APPLICATION	AMAZAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
9	Bail Appln./2335/2020 B/O	DHURBA DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
10	Bail Appln./2336/2020 BY APPLICATION	AYNAL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
11	Bail Appln./2337/2020 BY APPLICATION	ANURAG DAS <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR K KALITA	PP, ASSAM
12	Bail Appln./2362/2020 BY APPLICATION	JAGANNATH BORUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
13	Bail Appln./2369/2020 BY APPLICATION	SOHIDUL ISLAM @ SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S H RAHMAN MR. D A KAIYUM	PP, ASSAM

14	Bail Appln./2370/2020 BY APPLICATION	SAIDUL HOQUE @ MD. SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S HOQUE S I AKAND	PP, ASSAM
15	Bail Appln./2372/2020 BY APPLICATION	MANJIL BORO <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	PP, ASSAM
<b>MOTION</b>				
16	AB/2975/2020 BY APPLICATION	JIBAN CANDRA BHARALUA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. K K HANDIQUE MR. T R GOGOI	PP, ASSAM
17	AB/2999/2020 BY APPLICATION	MARTIN KUMAR SARKAR @ MARTIN SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
18	AB/3016/2020 BY APPLICATION	ASHOK KR BOSAK <b>Versus</b> THE STATE OF ASSAM	MR. S BANIK A N HUSSAIN MS F BEGUM	PP, ASSAM
19	AB/3046/2020 BY APPLICATION	ANKUJIT BARUAH @ ANKUR JYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR M REJA MR. P S BISWAS	PP, ASSAM
20	AB/3055/2020 BY APPLICATION	ANKUJIT BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR M REJA MR. P S BISWAS MRS I BEGUM	PP, ASSAM
21	AB/3075/2020 BY APPLICATION	BHABESH BORDOLAI @ SRI BHABEN BORDOLAI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
22	AB/3088/2020 BY APPLICATION	ANUP HALOI <b>Versus</b> THE STATE OF ASSAM	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN MR S N NATH	PP, ASSAM
23	AB/3097/2020 BY APPLICATION	DIPAK KHODAL <b>Versus</b> THE STATE OF ASSAM	MR. S K DEORI MS. SOMILA MR. B DEORI	PP, ASSAM
24	AB/3100/2020 BY APPLICATION	ROFIQUH HOQUE <b>Versus</b> THE STATE OF ASSAM	L R MAJUMDAR MR. A Z AHMED	PP, ASSAM
25	AB/3113/2020 BY APPLICATION	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
26	AB/3115/2020 BY APPLICATION	KHAGEN PEGU <b>Versus</b> THE STATE OF ASSAM	MR P NAYAK MR A CHALIHA MR B GOGOI	PP, ASSAM
27	AB/3120/2020 BY APPLICATION	BHUWAN MAHANTA @ DHAN <b>Versus</b> THE STATE OF ASSAM	MR. I C DEKA MR. D J SAIKIA	PP, ASSAM
28	AB/3129/2020 BY APPLICATION	SUMIT SINHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S BANIK A N HUSSAIN	PP, ASSAM
29	AB/3132/2020 BY APPLICATION	HITESH BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. N BARMAN MS H AHMED MS P RABHA	PP, ASSAM
30	AB/3135/2020 BY APPLICATION	RINKU DAS <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
31	AB/3136/2020 BY APPLICATION	NIPON SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
32	AB/3138/2020 BY APPLICATION	MAIDUL ISLAM KHAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM

33	AB/3143/2020 BY APPLICATION	PIYUSH KANTI DEY <b>Versus</b> THE STATE OF ASSAM	MR. S CHETIA MR. A CHOUDHURY MR. J P MORE	PP, ASSAM
34	WP(C)/4536/2020 BY APPLICATION	DIBRUGARH FISHERY CO OP SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM MR. N BORAH	GA, ASSAM
35	WP(C)/4605/2020 B/O	RUP KUMAR TANTI <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MR. P K ROYCHOUDHURY MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, PNRD GA, ASSAM
36	WP(C)/4611/2020 BY APPLICATION	YAMJE DULOM TAMIN @ YAMJE LORIAK TAMIN <b>Versus</b> UNION BANK OF INDIA AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	
<b><u>BAIL HEARING (BA)</u></b>				
37	Bail Appln./2136/2020 FIXED	RASHIDUL HAQUE @ RASHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020